

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 103

IA No.- 2440/ND/2020 in IB-1281/ND/2018

IN THE MATTER OF:

Stride Autoparts Ltd. (SAPL) ... Applicant/Petitioner

Vs

Devendra Singh ... Respondent

Order under Section 9 of IBC.

Order delivered on 15.10.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the RP : Mr. Pankaj Khaitan
Ms. Anjana Verma, Adv.

ORDER

IA No. 2440/ND/2020:

Order reserved.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**